(0)

सेवा में,

अवर सचिव (स्था॰) बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपति के संबंध में।

महोदय,

सभा सचिवालय के ज्ञाप संख्या-1स्था॰-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपना चल-अचल संपति का विवरणी विहित प्रपत्र में समर्पित कर रहा हूँ।

कृपया चल-अचल संपति का विवरणी विहित प्रपत्र में ग्रहण करने की कृपा की जाए ।

विश्वासभाजन कर्

सहायक, बिहार विधान सभा, पटना । मोबाईल नं०-7352644999

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Declaration of Assets and Liabilities

Year 2022-2023

I, SANJAY KUMAR CHOUDHARY, son/daughter/wife of Raja Ram Choudhary aged 44 years, belonging to Bihar Vidhan Sabha, service and presently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	self	spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap (son)	Dependant- 3 Etc. Name
(i)	Cash	2,00000/-	20,000.00/-	Nil	Nil	N.A.
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies Rs. 3,00000/- in SBI Rs. 3,00000/- in SBI Rs. 4000/- in MBGB		Rs. 5000/- in Bank of India Rs. 3000/- in MBGB	Nil	Nil	N.A.
(iii)	Bonds, Nil Debentures and Shares in Companies		Nii	Nil	Nil	N.A.
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policy is Rs. 8705/-	Annual premium in LIC policy is Rs. 9422/-	Nil	Nil	N.A.
	•	Sahara India Purchased Value- Rs. 7,50,000/-				
(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Caliber BRIV-3313	Nil	Nil	Nil	N.A.
(vi)	Jewellery (give details of welght and value)	Gold 35 gram	Gold 150 gram Silver 200 gram	Gold 8 gm.	Gold 4 gram	N.A.
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	self	Spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap	Dependant- 3 Etc.Name
(1)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(ii)	(ii) Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value		2.1875 Decimal Mauza- Jakkanpur Khata No 30, Plot No155, Patna Sadar Purchased Value 15,25,000.00	NiI	Nil	N.A.
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(iv)	Houses / Apartments, etcLocation (s) -Survey / door number(s) -Extent(Total measurement) -Current market value Parental Residence land Mauza- Jakkanpur Patna Sadar 1185 Sq. ft Value_30,00000/-		Nil	Nil	Nil	N.A.
(v)	Others (such as interest in property)	Nil	Nil	Nil	NiI	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BhagwatNagar Branch, Patna Home Loan Amount- 26,50,000/-	Nîl

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	(ii) Loans from financial institutions	Nil	NiI
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
58	(c) dues to departments dealing with supply of electricity	Nil	Nii
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)	Tax -69,809.00 Assessment year 2022-2023 PAN No AJAPC3996J	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No.	:- [PTS/BLA-1131
Gender	:- M	(M/F)
Date of Birth	:- 0	1 0 1 1 9 7 9 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)S
Cadre	<u>:</u> -	Assistant Cadre, Bihar Vidhan Sabha, Secretariat
		Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.......

Name of Employee Sanjay Kumar Choudhary

Place Patna

Designation Assistant

Date 07/02/2023

Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.